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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.8.2018

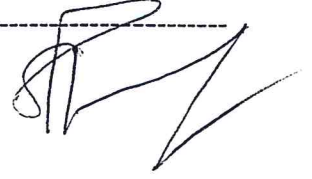
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/734/IB/2018
NAME OF THE PETITIONER(S) : BHADWANDAS & CO
NAME OF THE RESPONDENTS : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. P Sriram

for the petitioners



ORDER

Representative for the Petitioner present. There is no representation on behalf of the Corporate Debtor. Matter is adjourned for the presence of the Corporate Debtor. Put up on 30.08.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk